



महाराष्ट्र शासन प्रज्ञापत्र

असाधारण
प्राधिकृत प्रकाशन

गुरुवार, एप्रिल १२, २००७/चैत्र २०

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पुष्ट क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation Bill, 2007 (L.A. Bill No. XXVII of 2007), introduced in the Maharashtra Legislative Assembly on the 12th April 2007, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. XXVII OF 2007.

A BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2008.

WHEREAS by virtue of article 204 of the Constitution of India, it is necessary to provide for the passing of an Appropriation Act for the appropriation of sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2008; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-eighth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation Short title Act, 2007.

(२१०)

Withdrawal
of Rs.
9,46,49,53,41,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2007-
2008.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, inclusive of the sum specified in column (4) of the Schedule to the Maharashtra Appropriation (Vote on Account) Act, 2007, to the sum of ninety four thousand six hundred forty-nine crores fifty-three lakhs forty-one thousand rupees only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2008, in respect of the services and purposes specified in column (2) of the Schedule.

Mah.
V of
2007.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2008.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Services and Purposes Other Appropriation (1)	Head of Account (2)	Sums not exceeding —		Total
		Voted by the Legislative Assembly	Charged on the Consolidated Funds	
(1)	(2)	(3)	(4)	
A-EXPENDITURE ON REVENUE ACCOUNT				
General Administration Department.				
A-1	Governor and Council of Ministers	{ 2012, President/Vice-President/Governor/ Administrator of Union Territories. 2013, Council of Ministers		15,88,94,000
A-2	Elections	64,46,57,000	...	64,46,57,000
A-3	Public Service Commission.	4,56,000	6,65,31,000	6,69,87,000
A-4	Secretariat and Miscellaneous General Services	{ 2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services.		98,70,94,000
A-5	Social Services	{ 2075, Miscellaneous General Services. 2205, Art and Culture. 2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.		1,08,50,94,000
A-6	Information and Publicity.	24,62,96,000	1,00,000	24,63,96,000
A-7	Civil Aviation.	44,00,00,000	...	44,00,00,000
Total-General Administration Department.		3,51,65,99,000	11,05,23,000	3,62,91,22,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Home Department.				
B-1	Police Administration	{ 2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	{	30,74,05,28,000	70,50,000	30,74,75,78,000
B-2	State Excise.	2039, State Excise.		41,78,08,000	2,00,000	41,80,08,000
B-3	Transport Administration	{ 2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.	{	3,74,48,68,000	13,65,81,27,000	17,40,29,95,000
B-4	Secretariat and Other General Services	{ 2045, Other Taxes and Duties on Commodities and Services. 2052, Secretariat-General Services.	{	14,84,88,000	47,55,45,000	62,40,33,000
B-5	Jails.	2075, Miscellaneous General Services.		80,37,96,000	2,00,000	80,39,96,000
B-6	Social Services	{ 2217, Urban Development. 2235, Social Security and Welfare. 2250, Other Social Services.	{	3,21,00,000	...	3,21,00,000
B-7	Economic Services	{ 3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses.	{	78,02,000	...	78,02,000
B-8	Compensation and Assignments.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		35,000	...	35,000
		Total-Home Department.		35,89,54,25,000	14,14,17,22,000	50,03,65,47,000

Revenue and Forests Department.

C-1	Revenue and District Administration	2029, Land Revenue	5,35,34,11,000	3,41,99,29,000	8,77,33,40,000
		2045, Other Taxes and Duties on Commodities and Services.			
		2053, District Administration.			
		2070, Other Administrative Services.			
C-2	Stamps and Registration	2030, Stamps and Registration	43,86,28,000	6,000	43,86,34,000
C-3	Interest Payments.	2049, Interest Payments.	...	4,52,000	4,52,000
C-4	Secretariat and Other General Services	2052, Secretariat-General Services.	79,60,32,000	25,72,74,000	1,05,33,06,000
		2059, Public Works.			
		2075, Miscellaneous General Services.			
C-5	Other Social Services	2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2235, Social Security and Welfare.	4,99,80,000	30,10,000	5,29,90,000
		2250, Other Social Services.			
C-6	Natural Calamities.	2245, Relief on Account of Natural Calamities.	5,04,33,00,000	70,00,000	5,05,03,00,000
C-7	Forest	2406, Forestry and Wild Life.			
		2415, Agricultural Research and Education.	4,23,53,93,000	50,000	4,23,54,43,000
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	...	2,50,000	2,50,000
Total-Revenue and Forests Department.			15,91,67,44,000	3,68,79,71,000	19,60,47,15,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-1	Interest Payments.	2049, Interest Payments.	16,18,66,000	16,18,66,000
D-2	Social Security and Welfare.	2235, Social Security and Welfare.	66,00,000	66,00,000
D-3	Relief on Account of Natural Calamities.	2245, Relief on Account of Natural Calamities	4,50,00,00,000	4,50,00,00,000
D-4	Agriculture Services.	{ 2401, Crop Husbandry. 2402, Soil and Water Conservation. 2415, Agricultural Research and Education.	10,26,38,20,000	5,00,000	...	10,26,43,20,000
D-5	Animal Husbandry.	2403, Animal Husbandry.	3,00,85,55,000	1,00,000	...	3,00,86,55,000
D-6	Dairy Development.	2404, Dairy Development.	8,87,68,38,000	50,00,000	...	8,88,18,38,000
D-7	Fisheries.	2405, Fisheries.	1,37,87,61,000	1,00,000	...	1,37,88,61,000
D-8	Secretariat and Other Economic Services	{ 2702, Minor Irrigation. 3451, Secretariat-Economic Services.	6,44,48,000	6,44,48,000
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		28,09,90,22,000	16,75,66,000	...	28,26,65,88,000
	School Education and Sports Department.					
E-1	Interest Payments.	2049, Interest Payments.	4,86,05,75,000	4,86,05,75,000
E-2	General Education.	2202, General Education. 2204, Sports and Youth Services. 2205, Art and Culture.	1,06,46,33,18,000	15,00,000	...	1,06,46,48,18,000
E-3	Secretariat and Other Social Services	{ 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare. 2251, Secretariat-Social Services.	1,18,29,23,000	2,000	...	1,18,29,25,000
	Total-School Education and Sports Department.		1,07,64,62,41,000	4,86,30,77,000	...	1,12,50,83,18,000

Urban Development Department.

F-1	Interest Payments.	2049, Interest Payments.	58,00,000	58,00,000
F-2	Urban Development and Other Advance Services	2053, District Administration.		
		2070, Other Administrative Services.		
		2217, Urban Development.	1,16,000	23,88,30,58,000
		3054, Roads and Bridges.		
F-3	Secretariat and Other Social Services	3435, Ecology and Environment.		
		2230, Labour and Employment.		
		2235, Social Security and Welfare.	16,06,73,000	16,06,73,000
		2251, Secretariat-Social Services.	...	
F-4	Compensation and Assignments	3475, Other General Economic Services		
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	4,21,000	5,46,74,02,000
Total-Urban Development Department.			63,37,000	29,51,05,96,000

Finance Department.

G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure.		
		2040, Sales Tax.	1,93,22,14,000	14,76,17,46,000
G-2	Other Fiscal and Miscellaneous Services	3475, Other General Economic Services		
		2047, Other Fiscal Services.		
		2070, Other Administrative Services.		
		2075, Miscellaneous General Services.	30,63,91,74,000	30,63,91,74,000
G-3	Interest Payments and Debt Servicing	2216, Housing.	...	
		2048, Appropriation for Reduction or Avoidance of Debt.		
Total-Finance Department.			1,07,74,06,26,000	1,07,74,06,26,000

(1)	(2)	(3)	(4)	Rs.	Rs.
Finance Department.—contd.					
G-4	Secretariat-General Services	2052, Secretariat-General Services.	10,62,53,000	...	10,62,53,000
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	85,39,01,000	2,00,000	85,41,01,000
G-6	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	41,34,92,23,000	15,77,74,000	41,50,69,97,000
G-7	Social Security and Welfare.	2235, Social Security and Welfare.	26,05,38,000	...	26,05,38,000
Total-Finance Department.			75,14,13,03,000	1,20,72,81,32,000	1,95,86,94,35,000
Public Works Department.					
H-1	Interest Payments.	2049, Interest Payments.	...	1,03,60,13,000	1,03,60,13,000
H-2	Other Administrative and Social Services.	2070, Other Administrative Services. 2235, Social Security and Welfare.	1,13,57,000	...	1,13,57,000
H-3	Housing.	2216, Housing. 2406, Forestry and Wild Life.	1,00,61,34,000	...	1,00,61,34,000
H-4	Secretariat and Other Economic Services	3051, Ports and Light Houses. 3053, Civil Aviation. 3451, Secretariat-Economic Services.	21,51,93,000	...	21,51,93,000
H-5	Roads and Bridges.	3054, Roads and Bridges. 2059, Public Works.	17,94,93,51,000	15,00,000	17,95,08,51,000
H-6	Public Works and Administrative and Functional Buildings.	2202, General Education. 2203, Technical Education. 2205, Art and Culture. 2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries.	9,37,27,94,000	2,16,10,000	9,39,44,04,000
Total-Public Works Department.			28,55,48,29,000	1,05,11,23,000	29,61,39,52,000

Water Resources Department.			
I-1	Interest Payments.	2049, Interest Payments.	8,41,34,33,000
I-2	Social Security and Welfare.	2235, Social Security and Welfare.	1,85,00,000
I-3	Irrigation, Power and Other Economic Services	(2402, Soil and Water Conservation. 2701, Major and Medium Irrigation. 2702, Minor Irrigation. 2705, Command Area Development 2711, Flood Control and Drainage. 2801, Power 3402, Space Researchch. 3451, Secretariat-Economic Services.	16,37,37,64,000
I-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	6,37,24,000
Total-Water Resources Department.			8,41,34,33,000
Law and Judiciary Department.			
J-1	Administration of Justice	2014, Administration of Justice 2052, Secretariat-General Services. 2070, Other Administrative Services.	3,22,33,91,000
J-2	Secretariat and Other Social and Economic Services	2235, Social Security and Welfare. 2250, Other Social Services. 3475, Other General Economic Services	19,66,77,000
J-3	Compensation and Assignments.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	2,17,27,000
Total-Law and Judiciary Department.			75,29,07,000
Total-Water Resources Department.			24,86,94,21,000
Total-Law and Judiciary Department.			4,19,47,02,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	Industries, Energy and Labour Department.					
K-1	Other Administrative Services. 2045,	Other Taxes and Duties on Commodities and Services.	16,32,54,000	2,25,00,00,000	2,41,32,54,000	
K-2	Interest Payments	2049, Interest Payments	...	86,60,00,000	86,60,00,000	
K-3	Stationery and Printing	{ 2057, Supplies and Disposals.				
K-4	Labour and Employment.	2058, Stationery and Printing.	86,46,51,000	14,000	86,46,65,000	
K-5	Social Security and Welfare.	2230, Labour and Employment.	65,77,50,000	...	65,77,50,000	
		2235, Social Security and Welfare.	15,00,000	...	15,00,000	
K-6	Energy	{ 2801, Power				
		2810, Non-Conventional Sources of Energy.	22,81,57,69,000	...	22,81,57,69,000	
K-7	Industries	{ 2851, Village and Small Industries.				
		2852, Industries.	5,80,56,39,000	95,26,50,000	6,75,82,89,000	
		2853, Non-Ferrous Mining and Metallurgical Industries.				
K-8	Secretariat-Economic Services. 3451,	Secretariat-Economic Services.	5,47,71,000	...	5,47,71,000	
	Total-Industries, Energy and Labour Department.					
			30,36,33,34,000	4,06,86,64,000	34,43,19,98,000	
	Rural Development and Water Conservation Department.					
L-1	Interest Payments.	2049, Interest Payments.	...	2,39,87,76,000	2,39,87,76,000	
L-2	District Administration.	2053, District Administration.	8,14,00,35,000	1,00,000	8,14,01,35,000	
		{ 2235, Social Security and Welfare.				
		2402, Soil and Water Conservation.				
		2406, Forestry and Wild Life.				
		2415, Agricultural Research and Education.				
		2501, Special Programmes for Rural Development.				
L-3	Rural Development Programmes.	{ 2505, Rural Employment.				
		2515, Other Rural Development Programmes.	11,56,52,79,000	11,00,000	11,56,63,79,000	

L-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	7,65,84,000	...	7,65,84,000
L-5	Compensation and Assignments.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	2,92,00,16,000	95,05,44,000	3,87,05,60,000
Total-Rural Development and Water Conservation Department.			22,70,19,14,000	3,35,05,20,000	26,05,24,34,000

Food, Civil Supplies and Consumer Protection Department.

M-1	Social Security and Welfare.	2235, Social Security and Welfare.	10,00,000	...	10,00,000
M-2	Food.	2408, Food, Storage and Warehousing.	2,77,11,40,000	2,00,000	2,77,13,40,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services. 3475, Other General Economic Services	16,41,11,000	...	16,41,11,000
Total-Food, Civil Supplies and Consumer Protection Department.			2,93,62,51,000	2,00,000	2,93,64,51,000

Social Justice and Special Assistance Department.

N-1	Secretariat and Other Social Services	2053, District Administration. 2216, Housing. 2220, Information and Publicity. 2251, Secretariat-Social Services.	38,47,92,000	...	38,47,92,000
N-2	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare.	19,50,74,51,000	1,50,000	19,50,76,01,000
Total-Social Justice and Special Assistance Department.			19,89,22,43,000	1,50,000	19,89,23,93,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Planning Department.				
O-1	District Administration.	2053, District Administration.		3,10,00,00,000	...	3,10,00,00,000
O-2	Social Security and Welfare.	2255, Social Security and Welfare.		3,00,000	...	3,00,000
O-3	Rural Employment.	2505, Rural Employment.		9,97,55,15,000	16,42,44,32,000	26,39,99,47,000
O-4	Other Rural Development Programmes.	2515, Other Rural Development Programmes.		11,27,43,89,000	...	11,27,43,89,000
O-5	Hill Areas.	2551, Hill Areas.		23,17,00,000	...	23,17,00,000
O-6	Other Scientific Research.	3425, Other Scientific Research.		2,50,00,000	...	2,50,00,000
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.		22,18,69,000	1,52,27,000	23,70,96,000
O-8	Census, Survey and Statistics.	3454, Census, Survey and Statistics.		16,31,86,000	10,000	16,31,96,000
		Total-Planning Department.		24,99,19,59,000	16,43,96,69,000	41,43,16,28,000
		Parliamentary Affairs Department.				
P-1	Secretariat-General Services.	2052, Secretariat-General Services.		77,99,000	...	77,99,000
P-2	Social Security and Welfare.	2235, Social Security and Welfare.		60,000	...	60,000
		Total-Parliamentary Affairs Department.		78,59,000	...	78,59,000
		Housing Department.				
Q-1	Interest Payments.	2049, Interest Payments.		...	6,53,08,000	6,53,08,000
Q-2	Administrative Services	2070, Other Administrative Services.		27,66,000	...	27,66,000
		2216, Housing.				
Q-3	Housing	2217, Urban Development.		7,21,50,34,000	...	7,21,50,34,000
		2235, Social Security and Welfare.				
Q-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.		2,46,58,000	...	2,46,58,000
		Total-Housing Department.		7,24,24,58,000	6,53,08,000	7,30,77,66,000

Public Health Department.

R-1	Medical and Public Health			
	2210, Medical and Public Health.			
	2211, Family Welfare.			
	2235, Social Security and Welfare.	19,05,18,97,000	17,00,000	19,05,35,97,000
	3454, Census, Survey and Statistics.			
R-2	Secretariat-Social Services.	3,06,94,000	...	3,06,94,000
	2251, Secretariat-Social Services.			
	Total-Public Health Department.	19,08,25,91,000	17,00,000	19,08,42,91,000

Medical Education and Drugs Department.

S-1	Medical and Public Health.	6,42,06,62,000	1,00,000	6,42,07,62,000
S-2	Social Security and Welfare.	16,80,000	...	16,80,000
S-3	Secretariat-Social Services.	2,90,80,000	1,000	2,90,81,000
	Total-Medical Education and Drugs Department.	6,45,14,22,000	1,01,000	6,45,15,23,000

Tribal Development Department.

T-1	Interest Payments.	...	3,76,84,000	3,76,84,000
T-2	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	4,39,15,37,000	...	4,39,15,37,000
	2425, Co-operation.			
T-3	Social Security and Welfare.	4,80,000	...	4,80,000
T-4	Secretariat-Social Services.	2,27,29,000	...	2,27,29,000
	2202, General Education.			
	2204, Sports and Youth Services.			
	2210, Medical and Public Health.			
	2211, Family Welfare.			
	2215, Water Supply and Sanitation.			
	2216, Housing.			
	2217, Urban Development.			

(1)	(2)	(3)	(4)		
				Rs.	Rs.
	Tribal Development Department.—contd.				
I-5	Revenue Expenditure on Tribal Areas Development Sub Plan			11,36,48,65,000	11,36,48,65,000
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	2230, Labour and Employment.				
	2235, Social Security and Welfare.				
	2236, Nutrition.				
	2401, Crop Husbandry.				
	2403, Animal Husbandry.				
	2405, Fisheries.				
	2406, Forestry and Wild Life.				
	2425, Co-operation.				
	2501, Special Programmes for Rural Development.				
	2505, Rural Employment.				
	2702, Minor Irrigation.				
	2801, Power				
	2810, Non-Conventional Sources of Energy.				
	2851, Village and Small Industries.				
	3054, Roads and Bridges.				
	Total-Tribal Development Department.			15,77,96,11,000	15,81,72,95,000
	Environment Department.				
U-1	Interest Payments.			...	1,42,06,000
U-2	Social Security and Welfare.			60,000	60,000
J-3	Secretariat-Social Services.			90,82,000	90,82,000
J-4	Ecology and Environment.			2,55,00,000	2,55,00,000
	Total-Environment Department.			3,46,42,000	4,88,48,000

Co-operation, Marketing and Textiles Department.

V-1	Interest Payments.	2049, Interest Payments.	...	55,00,00,000	55,00,00,000
V-2	Co-operation.	2230, Labour and Employment.	3,46,55,13,000	2,50,000	3,46,57,63,000
		2235, Social Security and Welfare.			
		2425, Co-operation.			
		2851, Village and Small Industries.			
		3451, Secretariat-Economic Services.			
3456, Civil Supplies.	3,46,55,13,000	55,02,50,000	4,01,57,63,000		
Total-Co-operation, Marketing and Textiles Department.					

Higher and Technical Education Department.

W-1	Interest Payments.	2049, Interest Payments.	...	54,39,82,000	54,39,82,000	
W-2	General Education.	2202, General Education.	12,98,73,84,000	2,00,000	12,98,75,84,000	
W-3	Technical Education.	2203, Technical Education.	4,23,76,07,000	20,000	4,23,76,27,000	
		2205, Art and Culture.	2,95,50,27,000	2,00,000	2,95,52,27,000	
W-4	Art and Culture	2230, Labour and Employment.	
W-5	Social Security and Welfare.	2235, Social Security and Welfare.	23,00,000	...	23,00,000	
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	8,66,66,000	...	8,66,66,000	
W-7	Revenue Expenditure on Removal of Regional Imbalance	2203, Technical Education.	9,29,48,000	...	9,29,48,000	
Total-Higher and Technical Education Department.				20,36,19,32,000	54,44,02,000	20,90,63,34,000

Women and Child Development Department.

X-1	Social Security and Nutrition	2235, Social Security and Welfare.	8,12,38,27,000	...	8,12,38,27,000
		2236, Nutrition.			
X-2	Secretariat-Social Services.	2515, Other Rural Development Programmes.	1,07,01,000	...	1,07,01,000
		2251, Secretariat-Social Services.			
Total-Women and Child Development Department.				8,13,45,28,000	8,13,45,28,000

(1)	(2)	(3)	(4)	
	Water Supply and Sanitation Department.			
Y-1	Interest Payments.	2049, Interest Payments.	Rs. ...	Rs. 10,28,32,000
Y-2	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	18,40,53,68,000	18,40,53,68,000
Y-3	Social Security and Welfare.	2235, Social Security and Welfare.	5,00,000	5,00,000
Y-4	Minor Irrigation.	2702, Minor Irrigation.	12,02,66,000	12,02,66,000
Y-5	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	2,69,68,000	2,69,68,000
	Total-Water Supply and Sanitation Department.		18,55,31,02,000	18,65,59,34,000
	Employment and Self-Employment Department			
ZA-1	Secretariat and Other Social Services	2230, Labour and Employment. 2251, Secretariat-Social Services.	26,02,78,000	26,02,78,000
ZA-2	Social Security and Welfare.	2235, Social Security and Welfare.	1,80,000	1,80,000
	Total-Employment and Self-Employment Department		26,04,58,000	26,04,58,000
	Maharashtra Legislature Secretariat			
ZC-1	Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	56,17,38,000	56,65,60,000
ZC-2	Social Security and Welfare.	2235, Social Security and Welfare.	1,20,000	1,20,000
	Total-Maharashtra Legislature Secretariat		56,18,58,000	56,66,80,000
	Tourism and Cultural Affairs Department			
	2070, Administrative Services			
	2202, General Education			
ZD-1	Secretariat and Other Social Services.	2220, Information and Publicity 2251, Secretariat-Social Services	3,66,55,000	3,66,55,000

ZD-2 Art and Culture	2205, Art and Culture	54,62,37,000	...	54,62,37,000
ZD-3 Social Security and Welfare.	2235, Social Security and Welfare.	2,40,000	...	2,40,000
ZD-4 Tourism	3452, Tourism	2,24,42,69,000	...	2,24,42,69,000
Total-Tourism and Cultural Affairs Department		2,82,74,01,000	...	2,82,74,01,000
Total-A-Expenditure on Revenue Account.		5,47,82,96,18,000	1,79,10,96,99,000	7,26,93,93,17,000

B-EXPENDITURE ON CAPITAL ACCOUNT

General Administration Department.

A-8 Loans to Government Servants,etc.	7610, Loans to Government Servants,etc.	2,78,02,000	...	2,78,02,000
Total-General Administration Department.		2,78,02,000	...	2,78,02,000

Home Department.

B-9 Capital Expenditure on Economic Services	4070, Capital Outlay on Other Administrative Services.	3,01,80,00,000	...	3,01,80,00,000
	5055, Capital Outlay on Road Transport.			
	6216, Loans for Housing.			
B-10 Loans to Government Servants etc.	7610, Loans to Government Servants,etc.	64,40,49,000	...	64,40,49,000
	Total-Home Department.	3,66,20,49,000	...	3,66,20,49,000

Revenue and Forests Department.

C-9 Capital Expenditure on Other Administrative and Social Services	4070, Capital Outlay on Other Administrative Services.			
	4235, Capital Outlay on Social Security and Welfare.			
	6235, Loans for Social Security and Welfare.			
	6245, Loans for Relief on Account of Natural Calamities.	6,49,46,000	5,00,000	6,54,46,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
Revenue and Forests Department.--contd.						
C-10	Capital Expenditure on Economic Services	{ 4406, Capital Outlay on Forestry and Wild Life. 4415, Capital Outlay on Agricultural Research and Education. 4701, Capital Outlay on Major and Medium Irrigation. 5475, Capital Outlay on Other General Economic Services. 6401, Loans for Crop Husbandry.	97,33,44,000	...	97,33,44,000	
C-11	Internal Debt	6003, Internal Debt of the State Government.	...	5,00,000	5,00,000	
C-12	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	54,73,01,000	...	54,73,01,000	
Total-Revenue and Forests Department.			1,58,55,91,000	10,00,000	1,58,65,91,000	
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.						
D-9	Expenditure on Agricultural Services.	4401, Capital Outlay on Crop Husbandry.	1,50,00,000	...	1,50,00,000	
D-10	Capital Expenditure on Animal Husbandry	{ 4403, Capital Outlay on Animal Husbandry. 6403, Loans for Animal Husbandry.	4,05,00,000	...	4,05,00,000	
D-11	Capital Expenditure on Dairy Development.	{ 4404, Capital Outlay on Dairy Development. 6404, Loans for Dairy Development	2,22,13,000	...	2,22,13,000	
D-12	Capital Expenditure on Fisheries	{ 4405, Capital Outlay on Fisheries. 6405, Loans for Fisheries.	34,13,56,000	...	34,13,56,000	
D-13	Internal Debt	6003, Internal Debt of the State Government	...	21,01,48,000	21,01,48,000	
D-14	Loans for Housing	6216, Loans for Housing	5,00,000	...	5,00,000	

D-15	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	22,15,71,000	...	22,15,71,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
			64,11,40,000	21,01,48,000	85,12,88,000
School Education and Sports Department.					
E-4	Capital Expenditure on Education, Sports, Art and Culture	4202, Capital Outlay on Education Sports, Art and Culture.	40,00,00,000	...	40,00,00,000
E-5	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,43,60,000	...	2,43,60,000
Total-School Education and Sports Department.			42,43,60,000	...	42,43,60,000
Urban Development Department.					
F-5	Capital Expenditure on Social Services	4217, Capital Outlay on Urban Development. 5475, Capital Outlay on Other General Economic Services.	12,05,00,000	25,00,00,000	37,05,00,000
F-6	Internal Debt	6003, Internal Debt of the State Government.	...	51,00,000	51,00,000
F-7	Loans for Urban Development	6217, Loans for Urban Development.	4,05,37,53,000	...	4,05,37,53,000
F-8	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	1,53,15,000	...	1,53,15,000
Total-Urban Development Department.			4,18,95,68,000	25,51,00,000	4,44,46,68,000
Finance Department.					
G-3	Public Debt and Inter State Settlement	6003, Internal Debt of the State Government. 6004, Loans and Advances from the Central Government.	...	49,69,99,25,000	49,69,99,25,000
G-9	Loans to Government Servants, etc.	7910, Inter-State Settlement. 7610, Loans to Government Servants, etc.	11,57,40,000	...	11,57,40,000
Total-Finance Department.			11,57,40,000	49,69,99,25,000	49,81,56,65,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works Department.				
		4055, Capital Outlay on Police.				
		4216, Capital Outlay on Housing.		8,19,73,64,000	...	8,19,73,64,000
		4711, Capital Outlay on Flood Control				
		5054, Capital Outlay on Roads and Bridges.				
		4059, Capital Outlay on Public Works.				
		4202, Capital Outlay on Education, Sports, Art and Culture.				
		4210, Capital Outlay on Medical and Public Health.				
		4217, Capital Outlay on Urban Development.				
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		1,91,38,83,000	6,000	1,91,38,89,000
		4235, Capital Outlay on Social Security and Welfare.				
		4250, Capital Outlay on Other Social Services.				
		4405, Capital Outlay on Fisheries.				
		4202, Capital Outlay on Education, Sports, Art and Culture.				
		4210, Capital Outlay on Medical and Public Health.				
		4250, Capital Outlay on Other Social Services.		3,98,24,06,000	...	3,98,24,06,000
		5054, Capital Outlay on Roads and Bridges.				
		6003, Internal Debt of the State Government		...	1,43,58,64,000	1,43,58,64,000
		7610, Loans to Government Servants, etc.		29,46,40,000	...	29,46,40,000
		Total Public Works Department.		14,38,82,93,000	1,43,58,70,000	15,82,41,63,000
H-7	Capital Expenditure on Social Services and Economic Services.					
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.					
H-9	Capital Outlay on Removal of Regional Imbalance					
H-10	Internal Debt.					
H-11	Loans to Government Servants, etc.					

Water Resources Department.

I-5	Capital Expenditure on Irrigation.				
	4402, Capital Outlay on Soil and Water Conservation.				
	4701, Capital Outlay on Major and Medium Irrigation.				
	4702, Capital Outlay on Minor Irrigation.				
	4711, Capital Outlay on Flood Control Projects.	54,58,06,56,000	10,00,000	54,58,16,56,000	
	4801, Capital Outlay on Power Projects.				
	5402, Capital Outlay on Space Research.				
I-6	Internal Debt	...	3,98,86,75,000	3,98,86,75,000	
I-7	Loans to Government Servants, etc.	53,62,50,000	...	53,62,50,000	
	Total-Water Resources Department.	55,11,69,06,000	3,98,96,75,000	59,10,65,81,000	

Law and Judiciary Department.

J-4	Capital Outlay on Public Works.				
	4059, Capital Outlay on Public Works.	1,31,68,000	...	1,31,68,000	
J-5	Loans to Government Servants, etc.	9,76,50,000	...	9,76,50,000	
	Total-Law and Judiciary Department.	11,08,18,000	...	11,08,18,000	

Industries, Energy and Labour Department.

K-9	Capital Expenditure on Economic and Social Services				
	4250, Capital Outlay on Other Social Services.				
	4851, Capital Outlay on Village and Small Industries.	21,72,56,000	...	21,72,56,000	
	6250, Loans for Other Social Services.				
	4425, Capital Outlay on Co-operation.				
K-10	Capital Expenditure on Industries				
	6851, Loans for Village and Small Industries.	7,20,36,000	...	7,20,36,000	

Social Justice and Special Assistance Department.

4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.

N-3 Capital Expenditure on Social Services { 4235, Capital Outlay on Social Security and Welfare. 3,78,07,48,000

6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.

N-4 Loans to Government Servants, etc. 1,42,05,000

3,79,49,48,000

3,79,49,48,000

Total Social Justice and Special Assistance Department.

Planning Department.

O-9 Capital Outlay on Other Rural Development Programmes. 4515, Capital Outlay on Other Rural Development Programmes. 11,30,20,11,000

O-10 Capital Outlay on Hill Areas. 4551, Capital Outlay on Hill Areas. 45,25,00,000

O-11 Capital Expenditure on Economic Services. 5465, Investment in General Financial and Trading Institutions. 97,44,50,000

O-12 Loans to Government Servants, etc. 7610, Loans to Government Servants, etc. 78,15,000

Total, Planning Department. 12,73,67,76,000

Parliamentary Affairs Department.

P-3 Loans to Government Servants, etc. 7610, Loans to Government Servants, etc. 7,90,000

Total-Parliamentary Affairs Department. 7,90,000

Housing Department.

Q-5 Internal Debt: 6003, Internal Debt of the State Government. 81,64,000

Q-6 Loans to Government Servants, etc. 7610, Loans to Government Servants, etc. 35,05,000

Total-Housing Department. 81,64,000

1,16,69,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
R-3	Capital Expenditure on Medical and Public Health	Public Health Department.		1,50,00,000	...	1,50,00,000
		4210, Capital Outlay on Medical and Public Health.				
R-4	Loans for Family Welfare.	6211, Loans for Family Welfare.	61,92,000	61,92,000
R-5	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	17,13,78,000	17,13,78,000
		Total-Public Health Department.	19,25,70,000	19,25,70,000
S-4	Loans to Government Servants etc.	Medical Education and Drugs Department.		4,99,10,000	...	4,99,10,000
		7610, Loans to Government Servants, etc.				
		Total-Medical Education and Drugs Department.	4,99,10,000	4,99,10,000
		Tribal Development Department.				
		4059, Capital Outlay on Public Works.				
		4202, Capital Outlay on Education, Sports, Art and Culture.				
		4210, Capital Outlay on Medical and Public Health				
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		4250, Capital Outlay on Other Social Services.				
		4402, Capital Outlay on Soil and Water Conservation.				
		4405, Capital Outlay on Fisheries.				
		4406, Capital Outlay on Forestry and Wild Life.				
		4425, Capital Outlay on Co-operation.				
		4701, Capital Outlay on Major and Medium Irrigation.				
		4702, Capital Outlay on Minor Irrigation.				
		5054, Capital Outlay on Roads and Bridges.				
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.		3,79,23,62,000	3,79,23,62,000

T-7	Capital Expenditure on Removal of Regional Imbalance.	4250, Capital Outlay on Other Social Services.	3,60,00,000	3,60,00,000
T-8	Loans for Tribal Area Development Sub-Plan.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 6250, Loans for Other Social Services.	27,35,000	27,35,000
T-9	Loans to Government Servants, etc.	6851, Loans for Village and Small Industries. 7610, Loans to Government Servants, etc.	2,43,60,000	2,43,60,000
		Total-Tribal Development Department.	3,85,54,57,000	3,85,54,57,000
U-5	Loans to Government Servants, etc.	Environment Department. 7610, Loans to Government Servants, etc.	17,40,000	17,40,000
		Total-Environment Department.	17,40,000	17,40,000
V-3	Capital Expenditure on Social Services	Co-operation, Marketing and Textiles Department. 4425, Capital Outlay on Co-operation. 4851, Capital Outlay on Village and Small Industries. 5475, Capital Outlay on Other General Economic Services.	2,19,16,57,000	2,19,16,57,000
V-4	Internal Debt.	6003, Internal Debt of the State Government.	1,05,00,00,000	1,05,00,00,000
V-5	Capital Expenditure on Economic Services	6216, Loans for Housing. 6425, Loans for Co-operation. 6851, Loans for Village and Small Industries. 7475, Loans for Other General Economic Services.	4,86,60,45,000	4,86,60,45,000
V-6	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	6,34,13,000	6,34,13,000
		Total-Co-operation, Marketing and Textiles Department.	7,12,11,15,000	8,17,11,15,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Higher and Technical Education Department.				
W-8	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	18,41,00,000	...	18,41,00,000
	Total-Higher and Technical Education Department.				
	Women and Child Development Department.				
X-3	Capital Expenditure on Social Services	4235, Capital Outlay on Social Security and Welfare.	10,00,000	...	10,00,000
		6235, Loans for Social Security and Welfare			
X-4	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	1,39,50,000	...	1,39,50,000
	Total-Women and Child Development Department.				
	Water Supply and Sanitation Department.				
		4215, Capital Outlay on Water Supply and Sanitation.			
Y-6	Capital Expenditure on Economic and Social Services	4402, Capital Outlay on Soil and Water Conservation.	20,49,36,000	9,86,000	20,59,22,000
		6215, Loans for Water Supply and Sanitation.			
Y-7	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	1,22,68,000	...	1,22,68,000
	Total-Water Supply and Sanitation Department.				
	Employment and Self-Employment Department				
ZA-3	Capital Outlay on Other Social Services.	4250, Capital Outlay on Other Social Services.	4,69,00,000	...	4,69,00,000
ZA-4	Loans to Government Servants etc.	7310, Loans to Government Servants, etc.	35,50,000	...	35,50,000
	Total-Employment and Self-Employment Department				
			5,04,50,000	...	5,04,50,000

ZC-3 Loans to Government. Servants etc.	Maharashtra Legislature Secretariat 7610, Loans to Government Servants, etc.	48,10,000	...	48,10,000
	Total-Maharashtra Legislature Secretariat	48,10,000	...	48,10,000
ZD-5 Capital Expenditure on Education, Sports, Art and Culture.	Tourism and Cultural Affairs Department 4202, Capital Outlay on Education, Sports, Art and Culture	6,00,00,000	...	6,00,00,000
ZD-6 Capital Expenditure on Tourism	5452, Capital Outlay on Tourism	1,00,00,000	...	1,00,00,000
ZD-7 Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	61,50,000	...	61,50,000
	Total Tourism and Cultural Affairs Department.	7,61,50,000	...	7,61,50,000
	Total-B-Expenditure on Capital Account.	1,62,83,84,82,000	56,71,75,42,000	2,19,55,60,24,000
	Grand Total..	7,10,66,81,00,000	2,35,82,72,41,000	9,46,49,53,41,000

STATEMENT OF OBJECTS AND REASONS.

Article 204(1) of the Constitution of India requires that as soon as may be after the grants have been made by the Assembly, there shall be introduced a Bill to provide for the appropriation from and out of the Consolidated Fund of the State of all moneys required to meet;—

(a) the grants so made by the Assembly; and

(b) the expenditure charged on the Consolidated Fund of the State but not exceeding in any case the amount shown in the statement previously laid before the Legislature.

The Bill accordingly specifies the gross amounts required to meet the grants made by the Assembly and the expenditure charged on the Consolidated Fund of the State for the Financial Year 2007-2008, inclusive of the sums specified in column (4) of the Schedule to the Maharashtra Appropriation (Vote on Account) Act, 2007.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . . .	7,26,93,93,17,000
(b) Capital Expenditure . . .	2,19,55,60,24,000
Total . . .	9,46,49,53,41,000

Mumbai,
Dated the 12th April 2007.

JAYANT PATIL,
Minister for Finance.